

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5964
ANSWERED ON:04.05.2000
MEDICAL ALLOWANCE TO RETIRED RAILWAY EMPLOYEES
T.M. SELVAGANAPATHI

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the ex-employees of Railways who have not opted for treatment in the Railway hospitals, are eligible for fixed medical allowance @ Rs.100/-per month;
- (b) if so, whether the Railways have received any representations from the Railway Pensioners Sangham, Chennai, in this regard; and
- (c) if so, the action taken by the Railways there on ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) Yes, sir. Railway pensioners/family pensioners residing outside the city/town/municipality limits of places where railway hospitals/health units exist, are eligible for grant of fixed medical allowance of Rs. 100/- per month subject to fulfilment of other laid down conditions, irrespective of the fact whether they have opted for treatment in Railway hospitals or not.
- (b) Yes, sir. A representation was received through Hon`ble Union Minister of Environment and Forests.
- (c) The representationists have been advised of the factual position on 30.1.2000 through the Hon`ble Minister for Environment & Forests, who had forwarded the representation.